

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 13/2012

V. RAJA SEKHAR

Appellant(s)

VERSUS

THE SPECIAL COURT (CONSTITUTED UNDER A.P. LAND GRABBING PROHIBITION
ACT Respondent(s)

WITH

C.A. No. 2049/2013 (XII-A)

Date : 31-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms Mansa Singh, Adv.
Mr A.K.Sharma, Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr D Bharat Kumar, Adv.
Mr Tadimalla Baskar Gowtham, Adv.
Mr. Abhijit Sengupta, AOR
Mr. Pramod Dayal, AOR

For Respondent(s)

Mr. Abhijit Sengupta, AOR
Mr K Subba Rao, Adv.
Mr. Aniruddha P. Mayee, AOR
Mr. Chandra Prakash, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA for substitution be listed before the Hon'ble Judge in
Chambers alongwith affidavit filed by the party.

KAPIL MEHTA
Registrar
31.07.2018

hj